

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 111
689/2016

IN THE MATTER OF:

EMAAR Developers Ltd and EMAAR MGF Land ... Applicant/Petitioner
Ltd.

Order under Section 230-232.

Order delivered on 26.02.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)


PRESENT:

For the Applicant :

ORDER

List the matter for hearing on **11th** and **12th March 2021.**


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

26.02.2021
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